(b) The State of Orissa has an annual allocation of Rs. 47.00 crores under

Calamity Relief Fund of which Rs. 35.25 crores is contributed by the Central Government. Apart from releasing Rs. 35.25 crores as Central contribution to the State Calamity Relief Fund, an amount of Rs. 21.88 crores was also released in advance to the State Calamity Relief Fund during 1990-91. Thus, the Central Government had released a total amount of Rs. 57.13 crores to the State Calamity. Relief Fund to enable them to provide relief to the people affected by natural calamities including floods in Ganjam District.

### Introduction of high speed train between Urban centres in Andhra Pradesh

1814. SHRI MENTAY PADMANA-BHAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to introduce high speed trains between urban centres in Andhra Pradesh;

(b) whether it is a fact that Andhra Pradesh has not received fair treatment in sanctioning of fast trains on the Shatabdi model as has been done in northern States;

(c) what are the proposals submitted by South Central Railways for new trains and super-fast trains in Andhra Pradesh; and

(d) the measures being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Indian Railways do not introduce trains State-wise. However, Secunderabad-Vijayawada section has been identified for runnnig of high speed train at an appropriate time.

(c) Proposals for new trains **received** from **mil** zonal Railways including South Central Railway at the time of revision of Time Table were examined. No specific proposal is pending at present.

(d) A new train No. 7423/7424 Express between Secunderabad and Tirupati has been introduced w.e.f. 1-7-1991.

#### Doubling of tracks in Asansol-Damodar section

1815. SHRI SUNIL BASU RAY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Asansol-Damodar section of South Eastern Railway required doubling of **the** track;

(b) whether it is also a fact that **the** overhead bridge consisting a section of G. T. Road needs improvement and widening; and

(c) if so, whether Government have evolved any project to that effect?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c) Proopsal for construction of a new road overbridge in replacement of the existing old road over-bridge on G.T. road at Asansol is, at present, in an advanced stage of planning jointly with the State Government. The work can be taken up for execution, only after **tho** State Government accepts the detailed estimate for the work and consents to share the cost, as per rules.

#### Sagar policy

1816. SHRI PRABHAKAR B. KORE: Will the Minister of FOOD be pleased to state:

(a) whether Government propose to revise the sugar policy in the near futures

(b) if so, the salient feature thereof;

(c) whether Government propose to clear new applications for cooperative and private sugar factories in Karnataka; and (d) if so, by when?

#### THE MINISTER OF STATE OF THE MINISTRY OF FOOD (INDEPENDENT CHARGE) (SHRI TARUN

GOGOI): (a) and (b) The Government is following a policy of partial control with dual pricing in respect of sugar and there is no proposal to revise

this policy at present.

(c) and (d) The licensing policy guidelines for sugar industry are presently being reviewed by the Government These new applications would be considered as per the policy formulated after the aforesaid review.

## Conversion of MG Line into BG line between Miraj to Bangalore

1817. SHRI PRABHAKAR B. KORE: Will the Minister of RAILWAYS be pleased to state:

(a) by when the meter gauge line to broad gauge line would be changed in between Miraj to Bangalore;

(to) by what time it would be completed;

(c) whether Government have sanctioned funds for this purpose; and

(d) whather any meter gauge line to broad gauge line would be changed in Karnataka in the near future; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) There is no proposal for taking up the work at present.

(b) and (c) Do not arise.

(d) Work for conversion of Bangalore-Mysore MG line into BG has already been taken up and is targeted for completion in 1992-93.

# Misuse of Telephones by Officers of E.P.F. Organisation

to Questions

1818. SHRI AJIT P. K. JOGI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the top officers viz. Central Provident Fund Commissioner and Additional Central Provident Fnnd Commissioner have been misusing the residential telephones extensively;

(b) whether it is also a fact that tho Auditors, while auditing the accounts of the E.P.F. Organisation (Central Office) have pointed out glaring example of misuse of telephones in the Audit Report of the year 1990; and

(c) if so, whether the objections made by them have been rectified and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) The Audit Party had in their Inspection Report of the Central Office made certain observations regarding alleged misuse of telephone by the officers of the EPF Organisation. The observations were, however, dropped, after the position was explained to them.

(c) Does not arise.

# Development of Satellite towns in the country

1819. SHRI MENTAY PADMANA-BHAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether recent studies have shown that the pace of urbanisation has declined in major metropolitan cities;

(b) the steps being taken to encourage) development of satellite towns near State Capital;

(c) whether any financial aid would be given to States for development of satellite towns to slow down urbanisation;